

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1038
ANSWERED ON:28.07.2000
BANKS FOR DEVELOPMENT OF MINORITIES
ABDUL RASHID SHAHEEN

Will the Minister of FINANCE be pleased to state:

- (a) whether any financial assistance has been provided by the Government to the bank established for the development of minorities so far;
- (b) if so, the amount sanctioned and released during the last two years, year-wise; and
- (c) if not, the efforts being made by the Government to release the entire sanctioned amount immediately ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) :

(a) to (c) Presumably, the Hon`ble Member seeks to know about National Minorities Development and Finance Corporation set up under the Companies Act, 1956 for the development and welfare of the minorities. Ministry of Social Justice and Empowerment has informed that a sum of Rs. 32 crores and Rs. 20 crore has been disbursed to the Corporation during 1998-99 and 1999-2000 respectively.